

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 30054/2017

(Arising out of impugned final judgment and order dated 26-05-2017 in WC No. 24040/2017 passed by the High Court Of Judicature At Allahabad)

DR. SHIKHA BHARGAVA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No.105343/2017-CONDONATION OF DELAY IN FILING and IA No.105347/2017-EXEMPTION FROM FILING O.T. and IA No.105345/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 27-04-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Abhishek Atrey, AOR
Mr. Krishnam Mishra, Adv.

For Respondent(s)
Mrs. B. Sunita Rao, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by the learned counsel for the petitioners, matter stands adjourned for one week.

(ASHWANI THAKUR)
COURT MASTER (SH)

(MALA KUMARI SHARMA)
COURT MASTER